

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 17-1-85

NOTIFICATION
Income-tax

No. 6112 (F.NO. 203/45/83-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" subject to the following conditions:-

- i) That the DLF Industrial Research Institute, New Delhi will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Association will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Association will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

INSTITUTION

DLF Industrial Research Institute, New Delhi.

This notification is effective for a period from 7.9.84 to 31.3.86.

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(Girish Dave)

Under Secretary to the Government of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (IT&Audit)/Investigation/Special Inv./R&P/Wigilance/Intelligence/Recovery/R&PR, New Delhi.
3. Directorate of O&MS (II), 1st Floor, Awan-e-Ghalib, Mata Bundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.No. 1/427/83-TU-V dated 20.10.84.
5. The Joint Secretary & Legal Advisor, Ministry of Law, Shastri Bhavan, New Delhi.
6. The Director, DLF Industrial Research Institute, 21-22, Narindra Place, Parliament Street, New Delhi-110001.
7. Comptroller and Auditor General of India (40 copies).
8. Bulletin section of D.I.(R&PR), New Delhi (5 copies).

Girish Dave